

Nomination of cases by Hon'ble the Chief Justice on 12/02/2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	First Appeal – 85/2006 (Review Application)	Hon. Tarun Agarwala, J.	First Appeal Section on 15/02/2016
2	First Appeal – 38/2005 (Recall Application)	Hon. Vikram Nath, J.	First Appeal Section on 15/02/2016
3	First Appeal – 244/2010 (Recall Application)	Hon. Vikram Nath, J.	First Appeal Section on 15/02/2016
Bench Comprising			
4	Crl. Appeal – 332/2016 with Crl. Appeal – 585/2010 (Misc. Application)	Hon. Arun Tandon, J. and Hon. K. N. Bajpayee, J.	Crl. Appeal Section on 15/02/2016
Hon....., J.			
5	Crl.M.A.(u/s 482 Cr.P.C.) - 32186/2015 with Crl.M.A.(u/s 482 Cr.P.C.) - 17474/2015 with Crl.Rev. - 2451/2014 with Crl.Rev. - 2630/2014	Hon. Ramesh Sinha, J. (alongwith connected matters)	482 Section on 15/02/2016
6	Crl. Rev. - 416/2016	Hon. Bharat Bhushan, J.	Computer Fresh Section on 15/02/2016
7	Crl.M.A.(u/s 482 Cr.P.C.) - 3985/2016	Hon. Bharat Bhushan, J.	Computer Fresh Section on 15/02/2016
8	Crl.M.A.(u/s 482 Cr.P.C.) - 1162/2016	Hon. Pankaj Naqvi, J.	Listing Section on 12/02/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
9	W. P. - 6102/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 12/02/2016
10	W. P. - 6238/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 12/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
15/02/2016